

**HIGH COURT OF JHARKHAND : RANCHI**

Office Order No. 18 /Accts.

Dated : 03.01.2023

The Court has been pleased to re-constitute the Advocates' Grievance Redressal Committee in the High Court, comprising of :-

- (i) Hon'ble Mr. Justice Rongon Mukhopadhyay, Hon'ble Chairman,
- (ii) Hon'ble Mr. Justice Ambuj Nath, Hon'ble Member

Sd/- **Mohammad Shakir**  
Registrar General